

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 582/2024

In the matter of:

Rakesh Kumar

Applicant

Versus

Union of India & Ors.

Respondents

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Date : 22.12.2025

New Delhi

Filed by :



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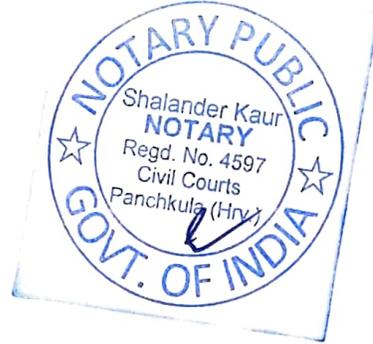
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Applicant

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Respondents



**AFFIDAVIT OF MEMBER SECRETARY, HARYANA STATE
POLLUTION CONTROL BOARD IN COMPLIANCE OF ORDER
DATED 13.10.2025**

I, Yogesh Kumar, IAS, Member Secretary, Haryana State Pollution Control Board, at C-11, Sector-6, Panchkula, Haryana, do hereby solemnly affirm and state as under:

1. That I assumed the charge Member Secretary of the Haryana State Pollution Control Board (HSPCB) on 16.12.2025. After assuming charge as mentioned above, deponent has gone through the record of the present case including orders passed by this Hon'ble Tribunal in present case.

2. Background of the matter

2.1 That by way of present (Original Application) OA, the applicant has raised concern alleging deteriorating ambient air quality in and around Hisar city. The main prayer made in the present OA is for issuance of directions to the respondents to implement the orders passed with regard to NCR regarding use of PNG/CNG may be made applicable to Hisar also.

2.2 That the applicant has referred order dated 01.10.2020 passed by this Hon'ble Tribunal in OA No.924/2020. The said matter was pertaining to Mandi Gobindgarh which was categorized as a non-attainment city and 190 rolling mills were

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operating in said city. The Central Pollution Control Board (CPCB) had identified the Mandi Gobindgarh as a critically polluted area also. The facts of said matter are very different from those of the present OA.

2.3 That it is evident from the order dated 14.08.2024 that an IA No.371/2024 seeking impleadment of HCG (KCE) Pvt Ltd (PNG providing company) was listed for first time. This Hon'ble Tribunal vide order dated 14.08.2024 allowed the said IA and on the same day, said company was represented through its counsel. It was stated on behalf of said Piped Natural Gas (PNG) providing company that there is no shortage of supply of PNG in the area concerned and the requisite infrastructure for supply of PNG in the concerned area of Hisar is available.

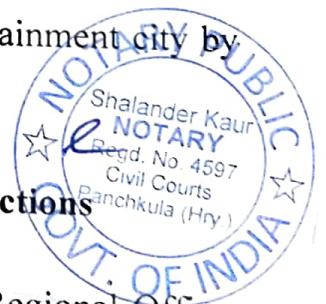
2.4 That vide order dated 23.04.2025, the Hon'ble Tribunal observed that the PNG pipeline infrastructure in Hisar is stated to be fully laid and HSPCB was to examine steps that can be taken for ensuring switching of industries from traditional fuels to PNG.

2.5 That in compliance with the aforesaid directions, HSPCB sought time to examine the issue comprehensively in consultation with stakeholders, keeping in view that Hisar is a non-NCR district and that industrial fuel usage therein is regulated as per the approved fuel list notified for non-NCR areas. No city of Haryana, except Faridabad has been included in the list of non-attainment city by the CPCB.

3. Actions taken by HSPCB in compliance of Hon'ble NGT directions

3.1 That pursuant to the directions of the Hon'ble Tribunal, the Regional Office, Hisar initiated stakeholder consultations involving representatives of industrial associations, Haryana State Industrial and Infrastructure Development Corporation (HSIIDC), Haryana Shehri Vikas Pradhikaran (HSVP), and the Industries & Commerce Department, with the objective of assessing ground-level feasibility, infrastructural readiness and implications of any mandatory transition to PNG.

3.2 That a meeting dated 08.07.2025 was convened at HSIIDC, Hisar, during which industry representatives highlighted issues including lack of last-mile PNG connectivity, concerns regarding uninterrupted supply, and recent investments



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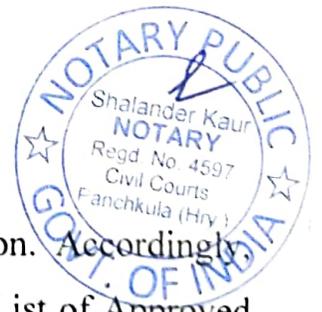
made in biomass- and briquette-based systems. Officers of HSIIDC also indicated infrastructural gaps, particularly in Sector-27/28 and in industrial units located outside planned industrial estates.

3.3 That thereafter, a higher-level meeting was convened on 23.07.2025 under chairmanship of the then Member Secretary, HSPCB with participation of senior officers of HSPCB, the Industries Department, HSVP, and representatives of industrial associations. The meeting deliberated upon environmental considerations alongside practical constraints and resolved to constitute a multi-departmental committee to examine PNG infrastructure deficiencies and to explore the feasibility of a phased and evidence-based transition. This Hon'ble Tribunal vide order dated 13.10.2025 required to the Member Secretary, HSPCB to file his personal affidavit disclosing the reason why the environmental issue is not highlighted in the meetings which took place on 08.07.2025 and 23.07.2025. It is most humbly submitted that deponent was not part of those meetings dated 08.07.2025 and 23.07.2025. Those minutes of meeting contains the reference of orders/directions passed by this Hon'ble Tribunal. However, it is undertaken that due care will be taken in future to ensure that environmental concerns are highlighted properly in such minutes of meetings. It is further submitted that the Regional Office, Hisar has been directed to undertake awareness-building initiatives, including seminars and interactive programmes, for industrial units to apprise them of the environmental benefits of cleaner fuels, with a view to encouraging and facilitating their transition to PNG, biomass fuels, or any other cleaner and environmentally sustainable fuel alternatives.

4. Present regulatory position of HSPCB

4.1 That Hisar district falls outside the National Capital Region. Accordingly, industrial fuel usage in the district is governed by the "Standard List of Approved Fuels for Non-NCR Districts of Haryana" notified vide HSPCB order dated 21.07.2022, issued under provisions of the Air (Prevention and Control of Pollution) Act, 1981.

4.2 That as per records available with the Board, industrial units in Hisar are using fuels permitted under the said order dated 21.07.2022, including electricity,



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biomass/agricultural residue, briquettes/pellets, Low Sulphur Diesel Fuel (LSDF) and PNG (wherever available) as per their respective requirement. These industries are operating under valid consents issued by HSPCB with prescribed air pollution control devices.

5. Stand on switching on PNG or other cleaner fuels

5.1 That mandatory switching to PNG may disincentives the utilization of agricultural residues and biomass by industries. Reduced industrial demand for biomass fuels can adversely affect the State initiatives to prevent burning of stubble burning.

5.2 That in non-NCR districts such as Hisar, industries are regulated under an approved fuel regime notified by HSPCB, wherein biomass-based fuels including agricultural residue briquettes and pellets are permitted subject to compliance with emission standards and installation of adequate air pollution control devices.

5.5 That the use of paddy-stubble-based briquettes and pellets by industries serves a dual environmental purpose, namely providing a productive end-use for agricultural residue that would otherwise be openly burnt, and promoting a circular-economy approach by converting waste biomass into regulated industrial fuel.

5.7 That while PNG remains an option for industries wherever it is technically feasible and reliably available. The paddy-stubble and other biomass based briquettes, pellets and other approved fuels constitute environmentally beneficial and locally appropriate alternatives in non-NCR districts like Hisar.

5.8 That on comparing the fuels approved for the NCR Region and Non-NCR Region, as mentioned in Office Order dated 21.07.2022, it is found that most of the fuels are the same except Coal and Low Sulphur Diesel Fuel (LSDF). The brick kilns use coal alongwith biomass refuse, and have been directed to co-fire paddy stubble based briquettes/pellets alongwith coal in increasing proportions varying from 20% w.e.f. November 2025 till 50% w.e.f. November 2028, as per Statutory Direction No. 92 of CAQM. It is relevant to mention here that, apart from brick kilns in Hisar District, 20 industrial units are operating solely using coal,

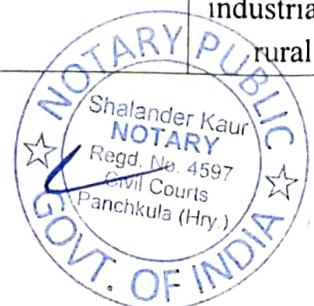
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industrial units, including Rajiv Gandhi Thermal Power Plant, village Khedar, District Hisar, are operating using coal and cofiring with biomass briquettes, and 35 units are operating using LSDF. The details of units with their location, except Thermal Power Plant, running on coal and LSDF are as under:

Sr. No.	Name Unit	Address	Category	Fuel Used	Quantity of fuel per day as per CTO in Ton	Location
1.	M/S Jai Durga Industries	Vpo Neoli Kalan	Red	LSDF	0.1	Outside industrial area in rural area
2.	Jai Bharat Industries	Plot No.64, Sector 27-28, Industrial Area,	Red	LSDF, Electricity	0.05	Within industrial area
3.	Rawalwasia Steel Plant Private Limited	6th Km Stone Delhi Road Hisar	Red	LDS/LSDF	0.4	Outside industrial area but in urbanised area
4.	Shakti Industries	9th Km Stone Rajgarh Road Hisar	Red	LSDF	0.1	Outside industrial area but in urbanised area
5.	Ravindra Tubes Private Limited	10th Km Stone, Delhi Road, Hisar	Red	LSDF	1.3	Outside industrial area but in urbanized area
6.	Quality Foils (India) Ltd	3, Industrial Development Colony,	Red	Electricity, LSDF	1.8	Within industrial area
7.	K P Enterprises	Plot No 31 Sector 27 28 Hisar	Red	LSDF	2	Within industrial area
8.	Aanjney Galvanizers And Consultants	Vpo Mattersham Distt Hisar Haryana	Red	LSDF	2	Outside industrial area in rural area
9.	Hindustan Metal And Chemicals	9 K.M. Stone, Delhi Road, Hisar	Red	LSDF	0.2	Outside industrial area but in urbanised area
10.	National Chemicals	9th Km Stone Barwala Road Village Talwandi Rana Distt	Red	LSDF	0.2	Outside industrial area but in urbanised area
11.	Shree Balaji Oil Industries, Nalwa	Village Nalwa, Hisar	Red	LSDF, Electricity	0.05	Outside industrial area in rural area

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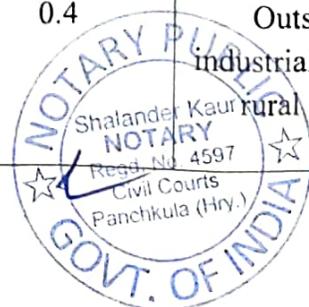
Sr. No.	Name Unit	Address	Category	Fuel Used	Quantity of fuel per day as per CTO in Ton	Location
12.	Hissar Pipes Pvt. Ltd.	17-18 K.M. Stone, Delhi Doad, Hisar	Red	LSDF	1.1	Outside industrial area but in urbanised area
13.	Singla Metals	Plot No. 78, Sector 27-28, Hisar	Red	LSDF, Electricity	0.05	Within industrial area
14.	S.O. Industries	Mustil No. 124 Killa No. 24/2, Vill. Sisar-Kharbala, Teh. Banss, Distt. Hisar,	Red	Coal	0.5	Outside industrial area in rural area
15.	Maa Metal	Kutubpur Road, Hansi	Red	Coal, LSDF, Electricity	Coal = 2, LSDF = 0.01	Outside industrial area in rural area
16.	Shree Gopala Sanwaria Chemicals	Near Janak Steel Tubes Ltd., Delhi Road, Hisar	Red	LSDF, Electricity	2	Outside industrial area but in urbanised area
17.	Shri Hari Metal	Vpo.- Khanda Kheri, Hansi, Hisar-125038 Hr.	Red	Coal	2	Outside industrial area in rural area
18.	Broga Bath Fitting Private Limited	P. No. 98, Sector 27-28, Industrial Area, Hisar	Red	LSDF, Electricity	0.1	Within industrial area
19.	Singhal Industries	10 Idc, Distt. Hisar	Red	coal	1	Within industrial area
20.	Deepak Industries	Khararalipur Road Hansi	Red	coal	0.5	Outside industrial area in rural area
21.	Brs Alloys Pvt. Ltd.	P. No. 1, 2 & 3, Delhi Road, Hisar	Red	Coal, LSDF, Electricity	Coal = 1 LSDF = 1	Outside industrial area but in urbanised area
22.	Dashmesh Metal	Vpo Moth Rangran	Red	coal	1	Outside industrial area in rural area
23.	Shri Balaji Enterprises	Plot No.20, Sector 27-28, Urban Estate, Delhi Road,	Red	coal	0.3	Within industrial area
24.	Krishna Industry	Khasra No 13//2/6 (2-0) At Vpo Patan, Distt Hisar	Red	coal	1	Outside industrial area in rural area
25.	Kisan Phosphates Pvt Ltd Dcp	Gavad Road Balsamand Hisar	Red	LSDF, Electricity	0.2	Outside industrial area in rural area
26.	Kisan Phosphates	Vpo Gawar, Hisar	Red	coal		Outside industrial area in

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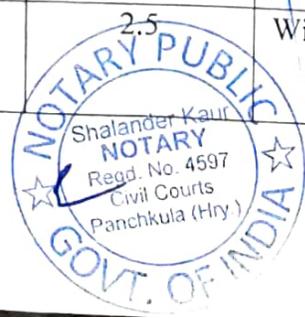
Sr. No.	Name Unit	Address	Category	Fuel Used	Quantity of fuel per day as per CTO in Ton	Location
	Private Limited					rural area
27.	Synergy Waste Management Pvt. Ltd.,	Plot No.168 Sector 27-28, Huda Industrial Area, Hisar	Red	LSDF, Electricity	0.3	Within industrial area
28.	Hisar Aluminium Pvt. Ltd.	Village Patan, Tehsil And Distt Hisar	Red	coal	1	Outside industrial area in rural area
29.	Krishana Krishana Metal Industry	Near OkIndustry, Hansi	Red	coal	1.5	Outside industrial area in rural area
30.	Tirupati Chemical	Tosham Road, Village Kanwari, Tehsil Hansi, Distt. Hisar	Orange	LSDF, Electricity	0.2	Outside industrial area in rural area
31.	Shri Ram Enterprises	Plot No. 41,	Orange	Coal,Biomas	Coal = 0.4 LSDF = 1.6	Within industrial area
32.	Mannat Construction Company	Vpo Chanot, Hansi, Hisar	Orange	LSDF,Electricity	15	Outside industrial area in rural area
33.	Fresh Food Agro Industries	Plot No 225 226 Sector 27 28 Industrial Area Hisar	Orange	Coal	1	Within industrial area
34.	Kay Ell Overseas	54 Sector 27-28	Orange	Coal	1	Within industrial area
35.	M/S Kailash Proteins	Village Kalirawan Mandi Adampur Hisar	Orange	LSDF,Agrowaste	Agrowaste = 2 LSDF = 0.01	Outside industrial area in rural area
36.	Sawant Industries Jakhod Khera	Jakhod Khera	Orange	LSDF	0.1	Outside industrial area in rural area
37.	Om India Industries	Vpo Patan	Orange	LSDF,Agri cultural/bio mass refuse/briquettes	Agricultural/biomass refuse/briquettes = 1 LSDF = 0.05	Outside industrial area in rural area
38.	Franklin (India) Refractories	12th K.M. Stone, Delhi Road, Hisar	Orange	Coal	1	Outside industrial area but in urbanised area
39.	Mahender Singh Contractor	Vpo Nalwa 2km Stone, Tosham Road, Near Dhaanimayapuri-	Orange	LSDF,Electricity	0.4	Outside industrial area in rural area

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Sr. No.	Name Unit	Address	Category	Fuel Used	Quantity of fuel per day as per CTO in Ton	Location
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40.	Shri Balaji Constructions	Village Kanwari, Tehsil Hansi, Hisar	Orange	LSDF, Electricity	0.5	Outside industrial area in rural area
41.	Jindal Rolling Mills Limited	9th Km Stone, Op Jindal Marg, Hisar	Orange	LSDF, Electricity	0.5	Outside industrial area but in urbanised area
42.	Richlin Rubbers	House No. - 559, Village- Hazampur, Tehsil- Hansi, Hisar	Orange	Coal, Agricultural/biomass refuse/briquettes	Agricultural/biomass refuse/briquettes = 10 Coal = 0.5	Outside industrial area in rural area
43.	Jindal Stainless Limited (Hot Rolling Division)	Op Jindal Marg, Hisar	Orange	Propane/LSDF/HSD	90	Outside industrial area but in urbanised area
44.	Haryana Strips Pvt. Ltd	10th K M STONE, DELHI ROAD, HISAR	Orange	Coal	1	Outside industrial area
45.	Vipin St Poles Pvt Ltd	Hansi Road, Kutubpur, Hansi, Hisar-125044	Orange	LSDF, Electricity	0.5	Outside industrial area in rural area
46.	Banarsi Dass Cotton Mills Pvt Ltd	7th Km Stone, Hisar	Orange	LSDF, Agricultural/biomass refuse/briquettes	Agricultural/biomass refuse/briquettes = 1 LSDF = 0.015	Outside industrial area but in urbanised area
47.	Hisar Agro Food Products	Satrodwadwa Road Southern Bypass Hisar	Orange	coal	1	Outside industrial area in rural area
48.	Balaji Electric Industries	Plot No. 55, Sector 27-28, Industrial Area, Hisar, Haryana	Orange	LSDF, Electricity	0.3	Within industrial area
49.	Actilife Organics	Khasra No 35, Vpo Kohli, Kohli-Kherampur Road, Adampur, Hisar	Orange	LSDF, Agricultural/biomass refuse/briquettes	Agricultural/biomass refuse/briquettes = 0.75 LSDF = 0.05	Outside industrial area in rural area
50.	Sarlia Steel Rolling Mills	Delhi Road, Industrial Area, Hisar	Orange	Coal	2.5	Within industrial area

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Sr. No.	Name Unit	Address	Category	Fuel Used	Quantity of fuel per day as per CTO in Ton	Location
51.	Mahipal Ceramics Pvt. Ltd.,	Post Box No. 48, Mirzapur Road, Hisar	Orange	Coal	1.5	Outside industrial area but in urbanised area
52.	Indovax Pvt. Ltd.,	Vill. Siswala, Distt. Hisar	Orange	LSDF	2	Outside industrial area in rural area
53.	Krishna Metals	25-02/2280, Radhika Road, Nand Nagar, Hansi	Orange	Coal	3	Outside industrial area but in urbanised area
54.	Green Field	Industrial Development Colony, Delhi Road, Hisar	Orange	Coal, Biomass briquettes/biomass refuse	Biomass briquettes/biomass refuse = 14 Coal = 1	Within industrial area
55.	Panchmukhi Ceramic Pvt Ltd	Vpo Fransi, District Hisar	Orange	Coal, Biomass / Agriculture Refuse	Biomass / Agriculture Refuse = 0.3 Coal = 0.1	Outside industrial area in rural area
56.	Alpha Agro Foods International Private Limited	Plot No 179 B Sector 27 28 Delhi Road	Orange	Coal, Biomass / Agriculture Refuse	Biomass / Agriculture Refuse = 0.8 Coal = 0.2	Within industrial area
57.	Shree Balaji Industries	Khasra No 309//3/2, 309//4, 309//7, 309//8, 309//13, 309//16, 309//17, 309//18,	Orange	LSDF, Electricity	0.2	Outside industrial area in rural area
58.	Vensa Infrastructure Ltd.	Near Nh-9, Police Line, Hisar	Green	LSDF	0.125	Outside industrial area but in urbanised area

6.1 That PNG infrastructure is not adequate in rural area. It is further submitted that vide letter dated 18.12.2025, it has been informed by the Joint Director, District Industries Centre, Hisar, that views from the concerned departments, i.e., HSIIDC, HSVP, HSPCB, and industrial associations of Hisar District are being taken, and after completion of the survey/review a report

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regarding the matter will be submitted. This exercise is expected to be completed by 15th January, 2026. A copy of the letter dated 18.12.2025 is annexed herewith as **Annexure-R/1**.

6.2 That it is humbly submitted that, in view of the factual background mentioned herein above, operation of the order dated 21.07.2022, providing approved fuels in the Non-NCR region may kindly be allowed to be followed. The team of the Regional Office, HSPCB, Hisar, has been directed to expeditiously inspect the units mentioned in the above table running on coal and LSDF to verify the compliance status of Air Pollution Control Devices and to collect samples of air emissions for analysis. Apart from these industrial units, regular monitoring shall also be carried out in respect of other air-polluting units.

It is humbly submitted that the HSPCB remains fully committed to its statutory mandate of prevention and control of air pollution and submits that the proposed exercise of inspection is a preparatory and evidence-based step towards a structured, enforceable and environmentally sustainable regulatory approach. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.



DEPONENT
Yogesh Kumar, IAS
Member Secretary
HSPCB

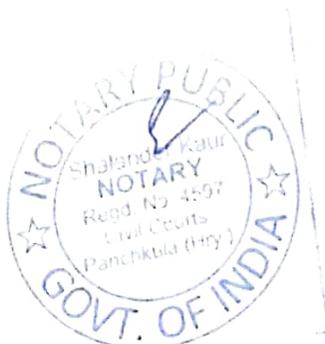
VERIFICATION

I, the deponent above named, do hereby verify that the contents of paragraphs 1 to 6 of the above affidavit are true and correct to the best of my knowledge as derived from the official record. Nothing material has been concealed therefrom.

Verified at **Panchkula** on this ___ day of 22 DEC 2025, 2025.

ATTESTED

SHALANDER KABIR
NOTARY PUBLIC




DEPONENT
Yogesh Kumar, IAS
Member Secretary
HSPCB

District Industries Centre, Hisar

4th Floor, Mini Secretariat, Hisar

Phone No. 01662-224021

Email ID:- jddichsr@gmail.com

Email:

To

The Member Secretary
Haryana State Pollution Control Board
C-11, Sector- 6, Panchkula

Memo No:- DIC/HISR/ID/2039

Dated:-18.12.2025

Subject:- Regarding report of the committee in compliance of the Minutes of meeting held on 23.07.2025 of the officers of HSPCB , HSIIDC & representatives of industrial association of Hisar regarding examination the issue of switching form existing approved fuels to PNG Fuels for the Industries in Hisar.

Kindly refer to your office memo no. I/279333/2025 dated 09.10.2025 on the subject cited above.

In context of the subjected matter, a meeting was held under the chairmanship of Member Secretary, HSPCB on dated 23.07.2025 wherein directions were issued to constitute a committee for examination of the lapses in existing infrastructure for PNG supply to individual industrial unit of district Hisar and possibility of switching to PNG supply from exiting fuels.

In this context, view from the departments i.e HSIIDC, HISVP, HSPCB and industrial associations of Hisar Districts are being taken and after completion of the survey/review, report regarding the matter will be submitted. The above exercise is expected to be completed till 15 January. In view of the above, you are requested to consider the submissions and allow the committee to submit its report till 15 January. This is submitted for necessary action and kind consideration, please


Joint Director
District Industries Centre
Hisar 